[5 December, 2005] RAJYA SABHA

have been asked to implement the provisions of the Plan in order to achieve its targets with special focus on monitoring and outcomes.

Statement
Situation of children in India

Child Indicators	1992-93	1998-1999
Infant Mortality Rate	80 per 1000 live births	68 per 1000 live births
Girls in the age group of 6- 14 years attending school	59%	74%
Boys in the age group of 6- 14 years attending school	75.5%	84%
Under-weight prevalence in under-five children	53.4%	47%
Stunting prevalence Wasting prevalence Low birth weight below 2.5 kg	52% 17.5% 30%	45.5% 15.5% 22.7%

Source:NFHS I & 11

Satat Shiksha Karyakram in Uttaranchal

1239. SHRI HARISH RAWAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of districts in Uttaranchal where Satat Shiksha Karyakram has been started;

the timeframe for sanctioning the second instalment and the criteria therefor; and

the districts for which the second instalment has been released?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) In Uttaranchal, Satat Shiksha Karyakram has been sanctioned for 9 districts so far.

- (b) The release of second instalment of grant is considered on receipt of the request for the same and after the following conditions have been fulfilled:
 - i) 75% of the first instalment of grant has been utilized.
 - ii) Establishment of the continuing education centres and submission of the progress report of the projects.
 - iii) Audited statement of accounts and utilisation certificate in case the request for second instalment is received after 12 months.
- (c) The 2nd and 3rd instalments of 1st year and 1st instalment of 2nd year have been released for Almora district as the district has fulfilled the required conditions.

Sale of Tobacco near School

1240. SHRI GIREESH KUMAR SANGHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

whether his ministry is monitoring ban on sale of tobacco near schools/institutes;

if so, the mechanism adopted by his ministry in this regard; and

the details of the schools which have violated this ban State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (c) According to the Cigarettes & Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade & Commerce, Production, Supply and Distribution) Act 2003, sale of cigarettes and other tobacco products in an area within a radius of one hundred yards of the educational institution is strictly prohibited and it is an offence punishable with fine which may extend to two hundred rupees. According to the Ministry of Health & Family Welfare the power to enforce the various provisions of the Act are vested in the State Governments and the details of violations of the provisions of law and legal action taken in the country are not centrally maintained.